

National Company Law Tribunal

Allahabad Bench

CP NO. 141/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: Sonal Tulsyan vs Banaras Flavours Pvt. Ltd. Ors.
SECTION OF THE COMPANIES ACT/I & B CODE: 7(7) of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Tanmay Sadh	Advocate	Petitioner	Tanmay Sadh
2.	Monica Nanda	PCS	Respondent	Monica Nanda

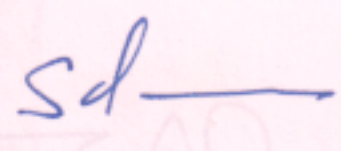
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Sh. Tanmay Sadh, Advocate for the petitioner. Ms. Monica Nanda, PCS for the respondent. On request of respondent, a final opportunity is granted for filing comprehensive reply/objection to the present petition and also to serve an advance copy thereof to the opposite party. Such reply to be filed within two weeks.

The matter to be listed on 9th January, 2018.

Dated:08.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)